

Cattle Insurance Scheme

1921. SHRI MUKHTIAR SINGH MALIK: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the cattle insurance scheme is at present limited to integrated Rural Development Project areas and the owners of cattle are not aware of it;

(b) whether it is a fact that due to the foot and mouth disease, the owners of the cattle have to suffer huge losses in the rural areas; and

(c) what steps Government are taking to set up more insurance branches in the villages for the insurance of cattle?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Cattle Insurance Scheme is not limited to Integrated Rural Development Project (IRDP) areas. Number of non-I.R.D.P. animals under insurance cover is increasing year to year.

(b) Food & Moutr disease 'results primarily in temporary loss in milk production, which can be prevented by periodic vaccination of cattle and buffaloes with vaccine available in the country. This disease is covered under Cattle Insurance Policy.

(c) To cater to the needs of cattle owners in rural areas, Inspectors/rural representatives are being appointed in rural places and depending on viability branch offices are also being opened.

Ceiling Fans in Type I Quarters, DIZ Area

1922. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether only one ceiling fan has been provided in the type I quarters of Sector IV in the D.I.Z. area; and

(b) if so, by when the second fan is likely to be provided in each of these quarters?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir. Only one fan has been provided as per yardstick.

(b) At present there is no proposal to provide additional fan in excess of the yardstick.

Ownership rights to shops in Sarojini Nagar

1923. SHRI BHAGATRAM MANHAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Directorate of Estates have recently given the ownership rights in respect of shops in the Sarojini Nagar, New Delhi, for which rent was being charged;

(b) whether Government propose to grant ownership to the lessee of shops in R. K. Puram, New Delhi; and

(c) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir. It was decided in the year 1978 to confer the ownership rights in respect of shops in the Sarojini Nagar Market.

(b) No, Sir.

(c) Does not arise.

भारतीय खाद्य निगम के अधिकारियों के विरुद्ध भ्रष्टाचार के आरोप

1924. श्री हुक्मदेव नारायण यादव : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि पिछले तीन वर्षों के दौरान भारतीय खाद्य निगम के किस श्रेणी के कितने अधिकारी भ्रष्टाचार के मामलों में पकड़े गये, कितने अधिकारियों